

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Explanatory Note for Row and Column Description of this Schedule

This Schedule is organised as under:

1. The titles of Sections, Chapters and Sub-chapters are provided for ease of reference only.
2. In an eight digit EXIM Code, the first two digits represent the Chapter, followed by two digit for the Heading, two digits for Sub-heading and another two digit developed in India under the common classification system for the Item.
3. In this Schedule, the meanings of Heading, Sub-heading and Items are as under:
 - a. “Heading”, in respect of goods, means a description in list of this Schedule accompanied by a four-digit number and includes all sub-headings of items the first four-digits of which correspond to that number;
 - b. “Sub-heading”, in respect of goods, means a description in the list of this Schedule accompanied by a six-digit number and includes all items the first six-digits of which correspond to that number;
 - c. “Item Description” means a description of goods in the list of this Schedule accompanying eight digit EXIM Code as given in the Column 2.
4. Each Chapter contains number of rows and each row is divided into four columns.
5. The column name and their descriptions are given in the table below:

Column No.	Column Name	Column Description
1.	EXIM Code	First Column gives the ITC HS Code, also called as EXIM Code. The six digit code and product description corresponds exactly with the six digit World Customs Organisation.
2.	Item Description	This column contains the ITC (HS) description against the respective codes. Some adaptations have been made in the descriptions to comply with existing import policy.

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3.	Policy:	<p>This Column gives the Import Policy regime applicable on the item. Generally, the Import Policy regime is one of the following.</p> <table border="1" data-bbox="646 317 1432 1251"> <tr> <td data-bbox="646 317 870 359">Prohibited</td> <td data-bbox="870 317 1432 359">Import of items is not permitted.</td> </tr> <tr> <td data-bbox="646 359 870 611">Restricted</td> <td data-bbox="870 359 1432 611">Import of items is permitted under an Import Licence / Authorisation / Permission granted by the DGFT. Application for import of ‘Restricted’ items may be made in ANF 2B, as per details policy / procedure prescribed in Chapter 2 of FTP and HBPv1.</td> </tr> <tr> <td data-bbox="646 611 870 848">STE</td> <td data-bbox="870 611 1432 848">Import of items allowed only through specified State Trading Enterprises (STEs) subject to specific conditions laid out in the FTP and also Para 2.11 of the Foreign Trade Policy/ Handbook of Procedures.</td> </tr> <tr> <td data-bbox="646 848 870 1251">Free</td> <td data-bbox="870 848 1432 1251">Import of items which do not require any Licence / Authorisation / Permission from the DGFT have been denoted as ‘Free’. Some items are subject to the Policy Conditions contained in the relevant chapter/heading/sub-heading or as may have been indicated under column 4 mentioning conditions relating to the policy and is also subject to any other law for the time being in force.</td> </tr> </table>	Prohibited	Import of items is not permitted.	Restricted	Import of items is permitted under an Import Licence / Authorisation / Permission granted by the DGFT. Application for import of ‘Restricted’ items may be made in ANF 2B, as per details policy / procedure prescribed in Chapter 2 of FTP and HBPv1.	STE	Import of items allowed only through specified State Trading Enterprises (STEs) subject to specific conditions laid out in the FTP and also Para 2.11 of the Foreign Trade Policy/ Handbook of Procedures.	Free	Import of items which do not require any Licence / Authorisation / Permission from the DGFT have been denoted as ‘Free’. Some items are subject to the Policy Conditions contained in the relevant chapter/heading/sub-heading or as may have been indicated under column 4 mentioning conditions relating to the policy and is also subject to any other law for the time being in force.
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4.	Policy Condition	<p>The precise restrictions are detailed in this column, wherever possible. In other cases, the details of the conditions and restrictions are given at the end of the Chapter in the form of Policy Conditions of this Chapter. The intention of incorporating this column is solely and exclusively to make this Schedule self contained and user friendly. However, this does not imply that there may be no other conditions applicable on imports.</p>								